LOK SABHA

UNSTARRED QUESTION NO. 251 TO BE ANSWERED ON 05.02.2018 GAS BASED ECONOMY

251. SHRIMATI MEENAKASHI LEKHI: SHRIMATI VANAROJA R.: SHRI DEVUSINH CHAUHAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the roadmap of the Government to become gas based economy and to move away from fossil fuels and to popularise the use of natural gas in power generations;
- (b) whether 3000 mega watt gas based power capacity is lying idle/closed in the State of Gujarat due to non-availability of gas supply and if so, the details thereof and the reaction of the Government thereto along with the steps taken/being taken in this regard;
- (c) whether various State Governments including Gujarat have requested the Government to either allocate Administered Price Mechanism gas or provide an incentive or allow such gas based capacity to run on gas available in the market and its generation be purchased by Central Public Sector Undertakings and if so, the details thereof along with response of the Government thereto;
- (d) whether Indian Oil Corporation Limited (IOCL) proposes to import about 13.5 million tonnes LNG in the next five years in view of growing demand for natural gas for transport and manufacturing and if so, the details thereoof; and
- (e) whether IOCL proposes to add such huge capacity through its own upcoming LNG terminal or proposes to purchase stake in other degasification plants and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a): Government is taking all efforts for development of Gas Based Economy in the country which includes plans for expansion in natural gas supply with the help of additional Domestic Gas production, Expansion of Re-gasified Liquefied Natural Gas (RLNG) terminals in East and West coast of the country, nationwide natural gas grid including North Eastern States and policy initiatives for the promotion of use of Natural gas i.e. clean fuel by all sectors of the economy including power sector.
- (b): Domestic natural gas is allocated as per the prevailing gas allocation policy depending upon the availability and balance demand is being met through the import of Liquefied Natural Gas (LNG) which is imported under open general license on the terms and conditions mutually agreed upon between the buyers and sellers.
- (c): At present there is no such proposal under consideration to provide an incentive or allow such gas based capacity to run on gas available in the market and its generation be purchased by Central Public

Sector Undertakings. However, gas based power plants are free to import the RLNG.

- (d): Indian Oil has plan to increase LNG procurement to approx. 13.5 MMTPA over a period of next five years. The same is planned to be achieved through a mix of Long Term contracts of Petronet LNG Limited (PLL) also and procurement of balance LNG on Spot/Short term basis.
- (e): Indian Oil at present has booked the Re-gas capacity in Petronet LNG Terminals located at Dahej and Kochi. Further, Indian Oil through its Joint Venture Company is setting up a 5 MMTPA LNG Terminal at Kamarajar Port (erstwhile Ennore Port) near Chennai.
